## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:805 ANSWERED ON:27.02.2015 MOTHER AND CHILD HEALTH WINGS Kateel Shri Nalin Kumar

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government implements any scheme to create Mother and Child Health wings for better health facilities in the country;
- (b) if so, the details thereof indicating the number of such wings sanctioned so far, State/UT-wise in- cluding Karnataka; and
- (c) the funds sanctioned and utilised for the purpose under the said scheme?

## **Answer**

## THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): Public Health being a State subject, primary responsibility to provide health care to citizen lies with the State/UT Governments. Under National Health Mission (NHM) financial and technical support is provided to the States/UTs to strengthen their health care system based on the proposals contained in their Programme Implementation Plans (PIPs). Though there is no separate scheme for creating Mother and Child Health wings, this support interalia is provided for Upgradation and creation of infras- tructure including for creation of Mother and Child Health Wings (MCH wings).
- (b) & (c): Statement regarding the number of Mother and Child Health wings (MCH wings) sanctioned and funds approved for the same across States/UTs inc- luding Karnataka is annexed.

As regards expenditure, funds utilized are maintained under the broad accounting head of Hospital Streng- thening and the expenditure details against MCH wings is not maintained separately.